

Chairman of State Bank of India in the light of these disclosures ; and

(c) whether Government also propose to create a cell in the Union Public Service Commission for all top appointments in the public sector ?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) Yes, Sir.

(b) Appointment of Chairman of State Bank of India is made by Central Government in consultation with Reserve Bank of India. The appointment will be made after taking into account all relevant factors.

(c) There is no such proposal.

Delay in Implementation of Modernisation Programme of NTC Mills

*472. SHRI K. LAKKAPPA :
SHRI D.M. PUTTE
GOWDA :

Will the Minister of COMMERCE be pleased to state :

(a) whether the engineering contracting agencies or civil contractors engaged by the National Textile Corporation Limited and its subsidiaries for carrying out jobs, under the Approved Modernisation Programme, have been by and large failing to execute contracts for dearth of regular payments of their bills as a result of which the entire plan for modernisation is getting delayed ;

(b) whether most of contracts were awarded without a provision for escalation of prices which is also resulting into delay in execution of contracts ; and

(c) if so, the facts thereof and action being taken to provide the existing contractors cost escalation

including statutory increase in prices of steel and other steel materials for quickening the implementation of modernisation programme of various mills particularly those located in Eastern Region, Uttar Pradesh and Madhya Pradesh ?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI P.A. SANGMA) : (a) No, Sir. By and large, the implementation of the approved modernisation programme for the mills under N.T.C. is being carried out in a phased manner, without delays.

(b) and (c) The need for a provision for price escalation in the civil contracts awarded by NTC is not felt, as these are generally time-bound, with the responsibility for procuring and providing the two vital construction materials, viz., cement and steel, resting with the NTC subsidiaries. Any increase, statutory or otherwise, in the costs of construction materials, is therefore, borne by the NTC.

As the implementation of sanctioned modernisation programme for the mills of NTC located in all the regions of the country is being carried out without delays, the question of making special price escalation provision in civil contracts for mills in the Eastern region, Uttar Pradesh or Madhya Pradesh, does not arise.

Workers Co-operative Scheme for Management of Mills

*473. SHRI R.L.P. VERMA :
Will the Minister of COMMERCE be pleased to state :

(a) the textile units in the country which are already entrusted to 'workers cooperatives' for management and which are expected to be handed over to the workers for running ;

(b) whether Government are considering to extend the concept of